

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "SMC-I: NEW DELHI
BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)

ITA No. 8130/Del/2019
(Assessment Year: 2011-12)

Yamini Kapoor, H No. 1669, Sector-8, Faridabad PAN: ANFPK3341N	Vs.	ITO, Ward-2(5), Faridabad
(Appellant)		(Respondent)

Assessee by :	None
Revenue by:	Shri Sajiv Mahajan, Sr. DR
Date of Hearing	23/02/2021
Date of pronouncement	23/02/2021

O R D E R

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee against the order of the Id CIT(A), Faridabad dated 31.07.2019 for Assessment Year 2011-12.
2. At the time of hearing the Id AR of the assessee submitted that the assessee has opted for settlement of the impugned dispute involved in this appeal under Direct Taxes Vivaad Se Vishwas Act, 2020 and Form No. 3 has also been issued. Assessee has also paid tax determined therein of Rs. 254388/-.
3. The Id DR requested for the adjournment in all the cases. In this case, the same has rejected.
4. On careful consideration as the dispute involved in this appeal has been settled under Direct Taxes Vivaad Se Vishwas Act, 2020 and has also paid due taxes thereon due as determined under Form No. 3 of the Act, the appeal of the assessee is dismissed as withdrawn.
5. The appeal of the assessee is dismissed as withdrawn.
Order pronounced in the open court on 23/02/2021.

Sd/-
(KUL BHARAT)
JUDICIAL MEMBER

Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Dated:23/02/2021
A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	23.02.2021
Date on which the typed draft is placed before the dictating member	23.02.2021
Date on which the typed draft is placed before the other member	23.02.2021
Date on which the approved draft comes to the Sr. PS/ PS	23.02.2021
Date on which the fair order is placed before the dictating member for pronouncement	23.02.2021
Date on which the fair order comes back to the Sr. PS/ PS	23.02.2021
Date on which the final order is uploaded on the website of ITAT	23.02.2021
date on which the file goes to the Bench Clerk	23.02.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	